

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**A. NO. 239 OF 2015 & IA NO. 885 OF 2017,
A. NO. 203 OF 2015, A. NO. 240 OF 2015
A. NO. 241 OF 2015**

Dated: 08th August, 2019

In the matter of:

A.NO. 239 OF 2015 & IA NO. 885 OF 2017

Indian Wind Power Association Appellant(s)
Versus
Tamil Nadu Generation and Distribution Corporation Ltd. & Respondent(s)
Ors.

A.NO. 203 OF 2015

TANTRANSCO Ltd. & Ors. Appellant(s)
Versus
Indian Wind Power Association & Ors. Respondent(s)

A.NO. 240 OF 2015

Indian Wind Power Association Appellant(s)
Versus
Tamil Nadu Generation and Distribution Corporation Ltd. & Respondent(s)
Ors.

A.NO. 241 OF 2015

Indian Wind Power Association Appellant(s)
Versus
Tamil Nadu Generation and Distribution Corporation Ltd. & Respondent(s)
Ors.

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **24.09.2019.**

